

Category of Employees	Area of posting	Rate of Allowance
(iii) Cadr officers of the U. T. Cadre of All India Services	Little Andaman Nicobar Island Norcondum Islands	30% of basic pay subject to a maximum of Rs. 400/- p.m.
iv) Local recruits recruited in one area of the A & N Islands, namely South Andamans North Andamans Middle Andaman Little Andaman Norcondum Islands or the Nicobar Islands and posted to another area in A & N Islands		

The Andamans Special Allowance without any restrictions has been allowed to the employees of the Forest and Plantation Corporation with effect from 1-4-1980 on the basis of the Personnel Manual approved by the Board of Directors under the powers delegated to them with the approval of the Bureau of Public Enterprises. Similar concession is not enjoyed by the locally recruited employees of other Public Sector Undertakings such as the Shipping Corporation of India, State Bank of India and the life Insurance Corporation in the territory.

It has been decided to study the feasibility of replacing the existing Andamans Special Allowance and Compensatory Allowance by a suitable Compensatory Allowance, taking into consideration the cost of living and also various other facilities, at present enjoyed by the employees of that Andaman and Nicobar Administration.

#### Discontinuation of Work conducted by Institute in Rural Technology

5023. SHRI N. E. HORO: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that the Union Government has decided to dis-

continue the work conducted by different institutes in the rural technology;

(b) if so, the reasons therefor; and

(c) the further steps which Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) The Department of Science and Technology continues to provide financial support to a number of institutions undertaking scheme relating to rural technology. During the 1980-85 Plan period specific schemes relating to technology for Scheduled Castes, Scheduled Tribes, Landless Labour Artisans, Small/Marginal Cultivators and other weaker sections of the society which will predominantly apply to the rural areas are being taken up.

(b) and (c). Does not arise.

#### Orthopaedically Handicapped in I.A.S., I.F.S. and I.P.S.

5024. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) the number of orthopaedically handicapped persons who are serving